

## WRITTEN ANSWERS TO QUESTIONS

**Insecticide factories in States**

\*126. SHRI K. RAMAMURTHY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the names of States which have entered into collaboration with Hindustan Insecticides for setting up Insecticides factories;

(b) the places at which the Hindustan Insecticides Limited is going to set up such Units;

(c) whether Hindustan Insecticides Limited has been approached by foreign Governments also in the matter of setting up such units; and

(d) if so, the details of such proposals?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b). No State has so far entered into collaboration with Hindustan Insecticides Limited. However, Hindustan Insecticides Limited have submitted to the Government two proposals—one for the setting up of a 26 per cent gamma BHC plant at Kovvur in Andhra Pradesh as a joint venture with

the State Agro Industries Corporations of Andhra Pradesh, Karnataka and Tamil Nadu and the other, for the establishment of a pesticides complex at Moradabad in Uttar Pradesh as a joint venture with the Uttar Pradesh Industrial Development Corporation.

(c) No, Sir.

(d) Does not arise.

**Railway Earnings during April—August, 1978**

\*127. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of RAILWAYS be pleased to state:

(a) what are the actual revenue earnings of Railways during the months of April to August, 1978 as compared to estimate revenue; and

(b) what are the reasons for the difference, if any, between the estimates and actuals and what steps have been taken to improve the earnings?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) The position of earnings for the period ending August 1978 as compared to proportionate earnings target fixed for the period ending August 1978 is given in the table below:—

(Figures in Crores of Rupees)

	April-August 1978-79 proportionate target	April-August 1978-79 Actuals	Variations between Col. 1 & 2
	1	2	3
Earnings :			
Passenger .	279.90	284.22	+4.32
Other Coaching	34.60	34.58	—0.11
Goods .	586.00	546.04	—39.96
Sundry .	17.51	19.22	+1.71
TOTAL . . . . .	918.10	884.06	—34.04

It would be seen from the above table that as compared to the budget proportion for the period ending August 1978, there has been a shortfall of Rs. 34.04 crores.

The drop in earnings is mainly due to setback in goods loading. While the earning are more than the budget proportion in respect of passenger (Rs. 4.32 crores) and sundry earnings (Rs. 1.71 crores), the shortfall in goods earnings is of the order of Rs. 39.96 crores, apart from a minor shortfall of Rs. 0.11 crore under other coachings.

The shortfall under goods earning has been due to the drop of 7.46 million tonnes in originating revenue loading to end of August 1978, as compared to the budget proportion.

#### **Reasons for the shortfall in earnings.**

(b) The shortfall in the earnings under goods traffic is mainly attributable to the following reasons:

- (i) Shortfall in the loading of coal to steel plants and washeries *vis-a-vis* the programmed movement, on account of inadequate availability of raw coal and difficulties in the functioning of washeries.
- (ii) shortfall in loading of raw materials to steel plants due to (a) fall in the production of saleable steel in the integrated steel plants and (b) difficulties in mines due to interruptions in power supply.
- (iii) Less loading of iron ore for export due to decrease in export orders.
- (iv) Loss in coal loading due to.—
  - (a) A month long strike in Singareni Collieries in April/May 1978.
  - (b) Less offer of steam coal from Eastern Coalfields Ltd. (Raniganj Area); and
- (v) Public agitations in Bihar, Marathwada etc.

#### **Steps taken to improve earnings.**

The freight loading targets of all the railways have been suitably revised in order to maximise freight loading from all the Zonal Railways. The General Managers have also been individually advised to take all possible steps to step up goods loading and arrange close monitoring of movement over their respective systems so as to maximise utilisation of wagons.

#### **Manufacture of Analgin formulations and Vitahext by M/s. Hoechst Pharmaceuticals**

\*128. SHRI RAMJI LAL SUMAN: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to lay a statement showing:

(a) details of licensed capacity of M/s. Hoechst Pharmaceuticals for the manufacture of Analgin formulations and Vitahext along with licence/permission No. and date;

(b) name, quantity and value of raw materials released in favour of this company during the last three years (year-wise); and

(c) whether any instructions of a general or a specific nature were issued in regard to release of such raw materials; if so, details thereof and how the consumption of this company of the raw materials is more than the release?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):

(a) Details of names and licensed capacity (with licence/permission No. and date) various formulations of M/s. Hoechst Pharmaceuticals Ltd. which contain bulk Analgin are indicated in Annexure I. As regard Vitahext the company was granted a c.o.b. licence No. IL 92/77 dated 27th June, 1977 for manufacture of this formulation with an annual capacity of 3.1 lakh litres per annum.